

ITEM NO.20

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 61/2022

BAUWA @ ANUJ

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 16-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sandeep Kumar Jha, AOR
Mr. Niteen Kr. Sinha, Adv.

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Mr. Ankit Tiwari, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Original records received from High Court and Trial Court.

Parities may file additional documents.

Registry to process the matter for listing before the Hon'ble
Court.

H. SHASHIDHARA SHETTY
Registrar